

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/01073/2014

Jabalpur, this Wednesday, the 14th day of November, 2018

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Somnath Jharia, S/o Shri Dhaniram Jharia, Age-54 years, Occupation – Service, Commissioner, R/o O/o Commissioner Municipal Corporation, Ratlam, District – Ratlam (M.P.)

-Applicant

(By Advocate – Shri S.K. Nandy)

V e r s u s

1. Union of India through Secretary, Department of Personnel and Training, Public Grievances, Sansad Marg, New Delhi 110001.
2. Union Public Service Commission through its Secretary, Shahjahan Road, India Gate, New Delhi 110001.
3. Principal Secretary, General Administration Department, Vallabh Bhawan, Bhopal (M.P.) 462004

- Respondents

(By Advocate – Ms. Chanchal Sharma for respondent No.3)

O R D E R (O R A L)

By Navin Tandon, AM.

Learned counsel for the applicant seeks to withdraw this Original Application with liberty to file afresh if grievance of the applicant still persists.

Accordingly, O.A is dismissed as withdrawn with liberty as aforesaid.

(Ramesh Singh Thakur)
Judicial Member
 am/-

(Navin Tandon)
Administrative Member